

## **Regarding need to extend the benefits of Pradhan Mantri Kisan Samman Nidhi Scheme to the tenant farmers-Laid**

**SHRI ANURAG SHARMA (JHANSI) :** Since its launch on July 30, 2024, the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Scheme has provided benefits of over Rs. 3.24 lakh crore to 11 crore beneficiaries. Although the Agri Census numbers based on land records reveal that just 0.36 percent of the land is legally leased, the Sample Survey Office believes that 13 percent of land in India is leased based on household surveys. 56 percent of tenant farmers in India possessed less than one hectare, and 36 percent had no land at all. Tenant farmers, who lack access to resources like loans and other support services, cultivate more than 20% of all land holdings nationwide.

Since the PM-Kisan makes up the largest portion of the agriculture budget, it is necessary to address its shortcomings, which include giving smallholders, tenant farmers, sharecroppers, and others the top priority in raising their incomes. Since the tenant farmers are directly involved in the farming that provides the landowners with Samman Nidhi, they should be granted the status that can enable them to access the benefits of the scheme.